## F.No.01(01)/Roster/CESTAT/2018 **Customs, Excise & Service Tax Appellate Tribunal** West Block-2, R.K. Puram, New Delhi - 66

Dated: 09.02.2018

## ORDER NO. 21 of 2018

Hon'ble President is pleased to order the following sitting commencing from 15.02.2018 to 16.02.2018 or till further orders, whichever is earlier, for CESTAT Mumbai to the extent indicated below:-

COURT			PERIOD	WORK ASSIGNED
(Judicial) an	ıd Ho	Member n'ble Sh.	On 15.02.2018 and 16.2.2018	C/85234-85236/2017-Mum
C.J. Mathe (Technical)	ew,	Member		
Hon'ble	Shri	Anil	On 15.02.2018	Single Member Matters as
Choudhary,		Member	and 16.2.2018	notified after the above
(Judicial)			•	specially assigned DB matter
				is over or otherwise

- During the hearing of the specially assigned DB matters, Hon'ble Shri 1. Ramesh Nair, Member (J) will hear Single member cases.
- The original Division Bench as per roster order no.14 of 2018 will 2. resume in the event of the above specially assigned DB work is over or otherwise.

By Order

(A.Mohan Kumar)

Registrar

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Dy. Registrar

## F.No.01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 09.02.2018

## ORDER NO. 22 of 2018

Hon'ble President is pleased please to partially modify the sitting notified vide **57 of 2017 for CESTAT Hyderabad** to the extent indicate below:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. M. V. Ravindran, Member (J) and Hon'ble Sh. C.J. Mathew, Member (T)		All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

(A.Mohan Kumar)

Registrar

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Dy. Registrar